Annexure – 8

Name of the corporate debtor: Varsha Corporation Limited; Date of commencement of CIRP: June 10, 2022; List of creditors as on: October 01, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable					
1	Marvel Petro Products	04.07.2022	45,46,696.05	24,00,000.00	Unsecured	NA	No	No	NA	Nil	Nil	-	-	Initially OC had claimed intrest amt but on clarification its confirmed that Corporate debtor is not liable for any intrest amount and hence the interest amount has not been admitted.

VINODKUMAR P. AMBAKAT
INSOLVENCY PROFESSIONALS